

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

25. COMP.APPL/156(MB)2022
IN
CP/1810(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.11.2023**

Name of the Party: Amish Dani
Vs
Ego Flooring Private Limited

Section 241(1), 242(4), 244(1) of Companies Act, 2013

ORDER

1. Ms. Manini Bhauti a/w Mr. Dinesh Jadhvani i/b Mr. Ashok, Ld. Counsel for the Petitioner present. Mr. Nishant Chothani a/w Mr. Darshit, Ld. Counsel for the Respondent Nos. 1 and 5 present. Mr. Rohan Agrawal a/w Mr. Mohammed Varawala i/b Ms. Rubina Khan, Ld. Counsel for the Respondent No. 12 and 13 present.
2. The matter was heard partly. Post this matter on **09.11.2023** for hearing.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)